

[Shri Krishna Chandra Halder]

Government try to evade this discussion on starvation deaths?

MR. DEPUTY-SPEAKER: There is no question of evasion.

SHRI H. N. MUKERJEE (Calcutta-North-East): Is there no propriety involved in this? I recall that this very question caused a storm in the House and the Government finally agreed to this discussion when the Speaker himself insisted that there should be a discussion. Now why by the back door this discussion is allowed to lapse? Is it not something against the grain of parliamentary democracy?

MR. DEPUTY-SPEAKER: There is no question of back door or front door. The hon. Member who gave notice of this, in whose name this discussion stands, has written that he is held up in Patna and he could not reach Delhi in time. Therefore, he has requested that this question may not be taken up today. There is no question of front door or back door. So far as lapse of the discussion is concerned, the rules will take care of this.

15.37 Hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTIETH REPORT

SHRI AMAR NATH CHAWLA (Delhi Sadar): I beg to move:

"That this House do agree with the Thirtieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th August, 1973."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Thirtieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th August, 1973."

The motion was adopted.

15.38 hrs.

RESOLUTION RE: OWNERSHIP OF NEWSPAPERS AND NEWS AGENCIES—Contd.

MR. DEPUTY-SPEAKER: The House will now take up further consideration of the Resolution moved by Shri H. N. Mukherjee. Shri Somnath Chatterjee will continue his speech.

श्री मधु लिखड़े (बाका) : उपाध्यक्ष महोदय, आज बिना सूचना दिए प्राप्ते बंटे की बहस को टाल दिया गया है। अगर प्राप्ते बंटे की बहस होती तो तीन बजे कार्यवाही शुरू हो जाती और मेरा जो मसौदा है अगले प्रस्ताव पर उसे पेश करने का मौका मिलना। मेरा टिकट रिजर्व हो चुका है, मुझे बम्बई जाना है। अब मैं क्या करूँ प्राप्ते बंटे आपने काट दिया, इसमें मेरा दोष नहीं है। आपने कार्य-पूची में कहा था कि तीन बजे पाइवेट मेम्बरों विजनेस होगा, 6 बजे का प्लेन था, मैं अपना मसौदा पेश करके चला जाता लेकिन अब दिक्कत हो गई है। आप मुझे इजाजत दीजिए। इन तरह कार्य-पूची में जब आप नब्बेलिया करके तो मेम्बरों के साथ अत्याय नहीं होना चाहिए। मैं लिखकर देता हूँ, मैं अपना मसौदा अगले प्रस्ताव पर मूव कर रहा हूँ, आप मुझे इजाजत दीजिए और बहस जो चलानी है वह चलायें।

MR. DEPUTY SPEAKER: There is no question of injustice to anybody. (Interruptions). You have made your point Kindly listen to me. (Interruptions). Order please. Why don't you listen to me? There is no question of injustice to anybody. There are certain exigencies of the debate, certain exigencies of the proceedings of the House and certain unforeseen things happen. I will do everything according to the rules. I cannot break them. Now, I had announced this fairly early that this had happened and, therefore, we shall take up the Private Members' Business at 3.30. Please don't raise this thing now.

Shri Somnath Chatterjee to continue his speech.